CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH CIRCUIT BENCH, RANCHI OA/051/00195/2015

Date of Order: 23/10/2018

CORAM

HON'BLE MR. K.N. SHRIVASTAVA, ADMINISTRATIVE MEMBER HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER

Siddharth Kumar Rai, son of Late Raneshwar Rai, now posted as Scientist-B, in the office of Software Technology Parks of India, Ranchi- 834010.

..... Applicant.

- By Advocate: - Mrs. M.M. Pal, Sr. counsel

-Versus-

- Union of India through the Ministry of Communication & Information Technology, Department of Electronics & Information Technology, 9th Floor, NDCC-II, Jai Singh Marg, New Delhi-110001.
- 2. Director General, Software Technology Parks of India, 9th Floor, NDCC-II, Jai Singh Marg, New Delhi-110001.
- 3. Director, Software Technology Parks of India, Bhubaneswar, C, Ground Zero, Fortune Towers, C.S. Pvt. Bhubaneshwar-751023.
- 4. Joint Director, ABC Division, DIT, New Delhi-110003.
- 5. The Secretary, Department of Electronic & I.T., Electronics Niketan, Lodi Road, New Delhi-110003.
- 6. Chief Administrative officer, Software Technology Parks of India, 9th Floor, NDCC-II, Jai Singh Marg, New Delhi-110001.
- 7. Sr. Administrative officer, Software Technology Parks of Ind9ia, Electronic Niketan, 6, CGO Complex, Lodhi Road, New Delhi-110001.
- 8. Director, Software Technology Parks of India, Ranchi Centre, Plot & Part- Namkum Industrial Area, PO+ PS- Namkum, Ranchi.

Respondents
RACHANAANIC

- By Advocate: - Mr. H.K. Mehta, Sr. Standing Counsel

ORDER [ORAL]

Per Mr. K.N. Shrivastava, A.M.:- Mrs. M.M. Pal, learned counsel for the applicant submits that the relief claimed by the applicant has since been granted by the respondents in terms of the office order No. STPI/109/2015 dated 29.09.2015 and notification dated 19.09.2016 issued as a consequence thereof.

2. As such, the OA has become infructuous and is dismissed as such.

[Jayesh V. Bhairaiva]
Judicial Member
Srk.

[K.N. Shrivastava]
Administrative Member